

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6611
ANSWERED ON:08.05.2003
ADDITIONAL AMOUNT PAID FOR DUPLICATE RAIL TICKETS
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are contemplating not to charge additional amount being paid on getting duplicate rail tickets;
- (b) if so, whether the Government have taken any action in this direction so far;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): No, Sir.

(b) to (d): It has been decided that the charges collected for issuing duplicate tickets, before preparation of reservation chart, will be refunded at destination station on completion of the journey upto 3 days after the arrival of the train. This provision is applicable for duplicate tickets issued on and after 1.4.2003.